

1	2	3	4	5	6	7	8	9	10	11	12
11.	Assam State Electricity Board	6.91					6.91				
12.	M.P. State Electricity Board	4.14	4.09							0.05	
13.	Bihar State Electricity Board	3.94		3.75		0.19					
14.	Private Power House Sabarmati	2.54									2.54
15.	Tamilnadu State Electricity Board	1.29						1.29			
16.	Rajasthan State Electricity Board	1.19									1.19
17.	Karnataka State Electricity Board	0.07							0.07		
18.	Orissa State Electricity Board	0.00									
Total		1126.37	52.3	41.22	944.09	0.2	6.91	1.29	30.93	34.84	14.59

[English]

Asian Development Bank Loan

*306. SHRI PRABHU DAYAL KATHERIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Asian Development Bank has recently approved a loan to provide public telephones in villages in Uttar Pradesh;

(b) if so, the details including terms and conditions thereof; and

(c) the time by which the work in this regard is likely to start?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

(b) By this loan about 31788 Villages of 42 districts of Eastern UP Telecom Circle will be provided with one public telephone in each village. The details of districts which are covered are given in the enclosed statement. The loan has been taken under Standard Terms and Conditions of the Bank. The repayment period is 24 years including a grace period of 4 years.

(c) The work under this project may start by 2nd half of 1997.

STATEMENT

Details of Districts of UP (East) Telecom Circle to be provided with village public Telephones with the help of Asian Development Bank Loan

Sl. No.	Name of Districts
1	2
1.	Ambedkar Nagar
2.	Allahabad
3.	Azam Garh
4.	Ballia
5.	Banda

1	2
6.	Barabanki
7.	Basti
8.	Bahraich
9.	Bhadoi
10.	Devaria
11.	Etawah
12.	Ferozabad
13.	Farrukhabad
14.	Fatehpur
15.	Ghazipur
16.	Gonda
17.	Gorakhpur
18.	Hamir pur
19.	Hardoi
20.	Jalaun
21.	Jaunpur
22.	Jhansi
23.	Kanpur
24.	Kanpur Dehat
25.	Lakhimpur
26.	Lalitpur
27.	Lucknow
28.	Maharaj Ganj
29.	Mainpuri
30.	Maunath Bhanjan
31.	Mahoba
32.	Mirzapur
33.	Pratap Garh
34.	Patrauna
35.	Raibareilly
36.	Shahjahan Pur
37.	Sidhartha Nagar
38.	Sitapur

1	2
39.	Sonbhadra
40.	Sultan Pur
41.	Unnao
42.	Varanasi

Maintenance Centres For LPT, Kerala

*308. SHRI KODIKKUNNIL SURESH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to set up Maintenance Centre for Low Power Transmitters in Kerala;

(b) if so, the details thereof, location-wise;

(c) whether proposals have been received for setting up this centre at Adoor in the State;

(d) if so, the details thereof; and

(e) the details of new transmitters proposed to be set up in the State, location-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) There is presently no proposal to set up additional Maintenance Centres of Doordarshan in Kerala.

(b) Does not arise.

(c) Yes, Sir.

(d) Three Maintenance Centres, one each at Cochin, Cannanore and Trichur are functioning in the State of Kerala. While there is no approved scheme at present to set up a Maintenance Centre at Adoor in Kerala, the same can be considered at an appropriate time depending upon the requirement vis-a-vis establishment of new Low Power/Very Low Power TV Transmitters in the region.

(e) A High Power TV Transmitter (permanent set up) project at Calicut and three Low Power Transmitter projects, one each at Thodupuzha, Adoor and Attapadi are presently under implementation in the State of Kerala. In addition, an HPT project at Cannanore and four Low Power/Very Low Power TV Transmitter projects at Pala, Erattupetta, Mundakayam and Cannanore (DD II) are envisaged to be set up in the State subject to availability of resources and other infrastructural facilities and inter-se priorities.

Disinvestment in Air India

*311. SHRI RAMESH CHENNITHALA : will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to disinvest the equity capital in Air India;

(b) if so, the details thereof;

(c) the percentage of equity capital proposed to be disinvested;

(d) whether any plan has been drawn up for the expansion of Air India capacity in terms of fleet etc. in the context of disinvestment; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). The Air India Limited figures in the list of 40 Public Sector Enterprises (PSEs) referred by the Government to the Disinvestment Commission for drawing up a comprehensive and long term disinvestment programme for these PSEs.

(d) and (e). Air India plans to continue renewal and expansion of its fleet, irrespective of the decision regarding disinvestment.

Doordarshan projects in in Delhi and Bombay

*312. SHRI DINSHA PATEL :

SHRI KACHARU BHAU RAUT :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether major projects of Doordarshan viz. Doordarshan Bhavan, Delhi and TV expansion at Bombay are running behind the schedule;

(b) if so, the reasons therefor;

(c) the cost escalation due to delay in completion of these projects;

(d) the action taken or proposed to be taken by the Government to accelerate the commissioning of these projects;

(e) whether representations have been received for setting up of AIR Kendras in Maharashtra;

(f) whether the Government have conducted any survey in this regard;

(g) if so, the details thereof; and

(h) the time by which these are likely to be set up?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). There has been some delay in completion of Doordarshan Bhawan (Studio-cum-Office Complex) project at Delhi and also in the project for Expansion of TV Centre, Mumbai. The main reasons for delay in completion of the aforesaid projects are as under :—

(i) **Doordarshan Bhawan (Studio-cum-Office Complex), Delhi :-**

Removal of un-authorized encroachment at the project site and changes required to be carried out in the approved scope of the project due to revision of